

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO 3918**  
TO BE ANSWERED ON 02.04.2018

**Nyaya Panchayats Bill**

**3918. SHRI B. K. HARIPRASAD:**

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has finalised the blue print of the Nyaya Panchayats Bill;
- (b) if so, the details and the present status thereof; and
- (c) the follow-up action taken/being taken by Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ  
(SHRI PARSHOTTAM RUPALA)

(a) to (c) : Since observations, made by the Ministry of Law and Justice about the basic structure of the Nyaya Panchayat Bill, could not be resolved and State Governments also expressed reluctance to fund the Nyaya Panchayats, it was decided not to pursue the draft Nyaya Panchayat Bill.

\*\*\*\*\*